

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 7277 of 2017

Hiraman Ram & another --- --- Petitioners
Versus
The Union of India & others --- --- Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Petitioners: Ms. Shilpi Gyan, Advocate

05/09.09.2020 Ms. Shilpi Gyan appears for the petitioner. She prays and is allowed two weeks' time to remove the following surviving defect.

- i. C.F.S of Rs. 250/- may be given

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/